

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-522(PB)/2017

IN THE MATTER OF:

M/s. Om Sai Ram Electric Company	Applicant/petitioner
Vs.		
Amrapali Princely Pvt. Ltd.	Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 11.7.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

S.K. MOHAPATRA
Hon'ble Member (T)

For the Operational	: Ms Gunjan Mittal, Advocate
Creditor	: Mr. Anurag Sharma, Advocate

For the Respondent	: Mr. Alok Kumar Aggarwal, Advocate
	: Mr. Apoorv Rustogi, Advocate
	: Ms. Rati Tandon, Advocate

ORDER

For order, see C.P. No(IB)-90(PB)/2017